

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Technology for design of sullage treatment plants to ensure processing of sullage for pollution free use in agriculture is already available and is being used.

(c) It consists of primary treatment to remove solids and secondary treatment to reduce Biochemical Oxygen Demand.

(d) Does not arise.

Transfer of Technology between India and U. S. A.

2483. **SHRI INDRAJIT GUPTA :** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) the specific agreements concluded so far under the Memorandum of understanding between India and USA for transfer of high technology; and

(b) the foreign exchange cost of such agreements ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) A Memorandum of Understanding (MOU) on technology transfer was concluded between the Government of India and the Government of the United States of America in November, 1984. The Implementation Procedures of the MOU were finalised in May, 1985.

(b) The arrangement provides for the transfer of advanced technology, which would involve payment in foreign exchange depending on the material or items to be imported.

Freedom Fighters Pension to Personnel of Malabar Special Police

2484. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether the Central Government have received any representation from the Government of Kerala requesting inclusion of M. S. P. (Malabar Special Police) personnel who participated in the freedom struggle for receipt of freedom fighters' pension;

(b) whether any decision has been taken by the Government to sanction pension for the said freedom fighters; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) No, Sir.

(c) Question does not arise.

Incentives to Promotees of Inter-caste Marriage

2485. **SHRI K. S. RAO :** Will the Minister of **HOME AFFAIRS** be pleased to state : whether Government propose to introduce any scheme for giving incentives to people promoting inter-caste; inter-religion and inter-region marriages ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Some of the State Governments like Bihar, Rajasthan, West Bengal, Goa-Daman and Diu and Karnataka, already, have schemes to promote inter-caste marriages. However, Central Government does not have any such proposal under consideration at present.

Spying through Animals by Pak

2486. **SHRI DHARAM PAL SINGH MALIK :**
SHRI SUBHASH YADAV :
SHRI M. RAGHUMA REDDY :
SHRI V. SOBHANADREESWARA RAO :
SHRI MANIK REDDY :

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether Government have seen the news item appearing in the 'Jai Hind' dated 13 October, 1985 published from Rajkot